

buyers for inter-action with exporters: participation in trade fairs: awarding of logo/Spice House Certificates in recognition of maintenance of quality: assistance for

setting up quality testing laboratories: technology transfer: process upgradation and product development facility.

STATEMENT

Export of spices from India

Item	1993-94			1994-95			1995-96(P)		
	Qty. (M.T.)	Value (Rs. lakhs)	Value (MILN US \$)	Qty. (M.T.)	Value (Rs. lakhs)	Value (MILN US \$)	Qty. (M.T.)	Value (Rs. lakhs)	Value (MILN US \$)
Total Spices	182.336	57144.01	102.57	155.008	62010.53	197.86	202.197	78589.09	235.86
Pepper	48.743	10909.67	60.41	37.264	23664.19	75.51	26.346	19647.09	58.96
Cardamom (Small)	387	1454.83	4.65	257	762.61	2.43	500	1239.55	3.72
Cardamom (Large)	1.797	1256.96	4.02	1.293	812.74	2.59	1.784	1234.95	3.71
Ginger	18.442	2478.12	7.92	12.022	1673.03	5.34	18.191	3828.73	11.49
Turmeric	25.436	5256.00	16.79	28.286	4517.96	14.42	27.376	4607.07	13.83
Garlic	2.845	354.89	1.13	633	122.87	0.39	3.776	490.03	1.47
Cloves	14	5.62	0.02	36	11.07	0.04	Neg.	0.56	Neg.

(P) Provisional

Source : DSCI&S, Calcutta/Shipping Bills/Exporters Returns.

Export of Spices from India during Apr-Sep. 1996 compared to Apr-Sep 1995

Item	Apr-Sep '96 (E)			Apr-Sep '95 (P)		
	Qty. (M.T.)	Value (Rs. lakhs)	Value (MILN US \$)	Qty. (M.T.)	Value (Rs. Lakhs)	Value (MILN US\$)
Total Spices	103.767	46570.75	132.47	91.263	32889.05	104.01
Pepper	18.000	13666.40	38.88	10.722	7962.13	25.37
Cardamom (Small)	47	117.85	0.33	51	153.91	0.48
Cardamom (Large)	640	440.05	1.26	538	365.39	1.18
Ginger	8.900	1544.20	4.38	5.144	927.08	2.95
Turmeric	10.000	2391.25	6.82	11.868	1975.73	6.29
Garlic	1.475	184.45	0.52	2.017	211.99	0.68
Cloves	1.05	0.69	0.0020	0.10	0.22	0.0007

(P) Provisional

Source : DSCI&S, Calcutta/Shipping Bills/Exporters Returns

Import of Gold

4414. SHRI TARIQ ANWAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to allow higher imports of gold against special licences: and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b). In the EXIM Policy, some categories of exporters have been given an incentive in the form of Special Import Licence which is freely

transferable and is valid for the import of certain specified items including gold. There is no quantity restriction as regards import of gold under Special Import Licence.

Outstanding Dues Against Private Airlines

4415. SHRI MOHAN RAWALE : Will the Minister of FINANCE be pleased to state :

(a) whether the private airlines have to pay over Rs.37 crores by way of inland air travel tax and airport charges;